

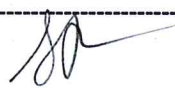

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/15	TP 77/16	Hearing	397 / 398	Ganga Reddy Vs M.G.-6 Wholesale Market(India) (P) Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
22.	SAMANTH PRAKASH 9738256648	RESPONDENT	
	BONNY KARYAPPA 8884321353	PETITIONER	

Counsel for petitioner is present. Proxy counsel for Shri Thomas V. Peter, Advocate for respondent is present. He requested time to proceed with the matter as the counsel is unable to attend the Tribunal today as he has gone to Delhi to attend an interview there.

List it on 18.08.2017. No adjournment will be given.


MEMBER (J)


MEMBER (T)